

MINISTRY OF PARLIAMENTARY AFFAIRS
 MINISTER OF STATE IN THE MINISTRY
 OF LAW JUSTICE AND COMPANY AF-
 FAIRS (SHRI P RANGARAJAN
 KUMARAMANGALAM) (a) There is no
 report of negligence in the management of
 Ranthambore National Park. Hence, the
 tigers and deer are not likely to be endan-
 gered there.

(b) Do not arise.

**Electrification of Ghazlabad-Meerut
 Line**

5450. DR LAL BAHADUR RAWAL Will
 the Minister of RAILWAYS be pleased to
 state

(a) whether there is any plan for the
 electrification of railway line between Ghazia-
 bad and Meerut,

(b) if so, whether any fund has been
 allotted for this project,

(c) if so, the details thereof and

(d) if so when the project is likely to be
 implemented?

THE MINISTER OF STATE IN THE
 MINISTRY OF RAILWAYS (SHRI MAL-
 LIKARJUN) (a) No, Sir

(b) to (d) Do not arise.

[*Translation*]

Facilities on Hathras Fort Station

5451 DR LAL BAHADUR RAWAL Will
 the Minister of RAILWAYS be pleased to
 state

(a) whether the passenger facilities
 available on Hathras Fort Station are inade-
 quate,

(b) if so, remedial measures contem-
 plated by the Government in this regard,

(c) if so, whether there is any proposal
 for expansion of the Station, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
 MINISTRY OF RAILWAYS (SHRI MAL-
 LIKARJUN) (a) No, Sir

(b) to (d) Do not arise.

[*English*]

Health Ministers' Conference

5452 SHRI BALRAJ PASSI
 SHRI PRABHU DAYAL
 KATHERIA
 SHRI RAMKRISHNA
 KUSMARIA

Will the Minister of HEALTH AND
 FAMILY WELFARE be pleased to state

(a) whether his Ministry is proposing
 that persons with more than two children
 should be debarred from contesting elec-
 tions from Panchayat to Parliament

(b) whether general consensus was
 received from all Health Ministers of all States
 at a meeting held in New Delhi on January 1,
 1992, and

(c) if so the details thereof?

THE MINISTER OF STATE IN THE
 MINISTRY OF HEALTH AND FAMILY
 WELFARE (SHRIMATI D.K. THARADEVI
 SIDDHARTHA) (a) to (c) The proposal to
 debar persons with more than two children
 from contesting elections from Panchayat to
 Parliament, prospectively and not retrospec-
 tively, has been unanimously endorsed in
 the Conference of Ministers in charge of